

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**  
**To be heard on Thursday the 13<sup>th</sup> day of July 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 195/2023 For Condone Delay IA No. 631/2023 For Stay IA No. 632/2023	Ashique Ponnamparambath Vs Vibin Vincent	Mr. S Eshwar	
2	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt. Ltd. Vs Ozone Projects Pvt. Ltd.	Mr. Jerin Asher Sojan	
3	Comp App (AT) (CH) (Ins) No. 198/2023 For Stay IA No. 648/2023 Additional docs IA No. 647/2023	V.M. Sasikumar Suspended Director of SAARP Non Woven India Pvt. Ltd. Vs OXYOZO Financial Services Pvt. Ltd. (Financial Creditor) & Anr.	Mr. Pawan Jhabakh	
4	Comp App (AT) (CH) No. 56/2023	Navakar Impex Pvt. Ltd. Vs M/s. Saravana Stores Gold Palace Pvt. Ltd. & 7 Ors.	CS K Gaurav Kumar	
5	Comp App (AT) (CH) (Ins) No. 79/2023 Leave to file IA No. 286/2023 For Stay IA No. 285/2023	Patibandla Srinivas Babu Vs Kammula Prabhakar Rao & Anr.	Mr. Krishna Ravindran	M/s NVS & Associates For Caveator Mr. Adithya Reddy- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 29/2023	Regen Powertech Pvt. Ltd. Vs Madhusudhan Khemka & 2 Ors.	Mr. B Thilak Narayanan	Ms. J Parimalam-R1 R2
7	Comp App (AT) (CH) (Ins) No.153/2022 For Stay IA No.358/2022 To Dispense IA No.359/2022	Telangana State Trade Promotion Corporation Ltd Vs AP Gems & Jewellery Park Private Limited and 2 Ors	Mr. Abhishek Jenasenan	Mr. T Sai Krishnan- R2 Mr. P Soma Sekar Reddy- R3
8	Comp App (AT) (CH) (Ins) No. 146/2023 For Condone Delay IA No. 487/2023 For Stay IA No. 486/2023	Gladys Malini & Anr. Vs C.Ramasubramaniam Liquidator of M/s Effimax Engineers Pvt. Ltd.	Mr. V Ravikumar	Mr. S Sathiyarayanan
9	Comp App (AT) (CH) (Ins) No. 168/2023 For Stay IA No. 548/2023 To dispense with IA No.547/2023 Status Report IA No. 649/2023	Suresh Elangovan Vs Union Bank of India & Anr.	Ms. R Hemavathi	
10	Comp App (AT) (CH) (Ins) No. 435/2022 For Stay IA No. 1105/2022	M K Rajagopalan Vs Rajendran Shanmugam, RP, Vasan Healthcare Pvt. Ltd & Anr.	Mr. K Chandramohan	Ms. S Elamithi- R1 Mr. S Kaushik Ramaswamy- R2
11	Comp App (AT) (CH) (Ins) No. 133/2023 For Urgent Hearing IA No. 444/2023 For Stay IA No. 443/2023	Nucleus Raymount Villa and Apartment Owners Association & Anr. Vs Dileep KP & 2 Ors.	M/s Ramalingam & Associates	Ms. Jayanthi K Shah- R1 Mr. CS N R Krishnan Unni- R2 Mr. PV Vinod- R3
12	Comp App (AT) (CH) (Ins) No. 140/2023 For Urgent Hearing IA No. 468/2023 For Stay IA No. 467/2023	Nucleus Raymount Villa and Apartment Owners Association & Anr. Vs Dileep KP & 2 Ors.	M/s Ramalingam & Associates	Ms. Mr. CS N R Krishnan Unni- R2 Mr. PV Vinod- R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT) (CH) No.77/2022 For Stay IA No. 725/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors.  <b>WITH</b>	Mr. Sri Ram Venkatavaradan	Mr. AR Ramanathan-R1 Mr. Gowtham Kumar-R3-R6 Mr. C Vigneswaran- R7 Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar- R10
14	Comp App (AT) (CH) No.79/2022 Additional docs IA No.728/2022 For Stay IA No. 729/2022 IA No. 330/2023	M/s. Tamilnadu Jai Bharath Mills Ltd Vs Sri Ramalinga Mills Pvt Ltd & 9 Ors.  <b>WITH</b>	Mr. N.P. Vijaykumar	Mr. Gowtham Kumar-R2-R5 Mr. C Vigneswaran R6 Ms. Priyadarshini Natarajan- R7 Mr. Sri Ram Venkatavaradan-R9 Mr. AR Ramanathan- R10
15	Comp App (AT) (CH) No.81/2022 For Stay IA No.731/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors  <b>WITH</b>	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan R9 Mr. S.Sriraman R10
16	Comp App (AT) (CH) No.82/2022 For Stay IA No. 732/2022 Contempt Case No.6/2022 For Interim Directions IA No. 98/2023 For Directions IA No. 179, 180 & 298/2023 For Directions IA No. 429/2023	D Kothai Vs D Senthil Kumar & 9 Ors.  <b>WITH</b>	Mr. C Vigneswaran	Mr. AR Ramanathan- R1 Mr. Gowtham Kumar- R2,R3, R5 & R6 Mr. N.P. Vijaykumar-R7 Mr. Sri Ram Venkatavaradan R8 Ms. Priyadarshini Natarajan- R9 Mr. Thriyambak J Kannan, Arva Merchant- R10
17	Comp App (AT) (CH) No.83/2022 For Stay IA No.733/2022 Contempt Case No.7/2022 For Interim Directions IA No. 99/2023 For Directions IA No. 430/2023	T R Dhinakaran & 3 Ors. Vs D Senthil Kumar & 6 Ors	Mr. K Gowtham Kumar	Mr. AR Ramanathan- R2 Mr. C Vigneswaran R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan, Arva Merchant - R5

				Mr. N.P.Vijaykumar R6 Mr. Sri Ram Venkatavaradan R7
18	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020) To Adv. Hg. IA No. 71/2023 Urgent Hearing IA No. 638/2023	Mr. Vijay Kumar Penmetsa Vs Mr. Sisir Kumar Appikatlé & Ors  <b>WITH</b>	Mr. Abishek Anand	Mr. Y. Suryanarayana R1
19	Comp App (AT) (CH) (Ins) No.30/2022 For Condone delay IA No. 58/2022 For Exemption IA No. 60/2022 For Stay IA No. 59/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Abishek Anand
20	Comp App (AT) (CH) (Ins) No.10/2022 For Stay IA No. 23/2022	Punjab National Bank & Anr Vs Sri Vijay Kumar Gunda & Anr	Ms. Vinithra Srinivasan Mr. Varun Srinivasan	Mr. NP Vijaykumar
21	Comp App (AT) (CH) No.113/2022 To dispense with IA No.1032/2022 IA No.1033/2022 IA No.1034/2022	Anraj Bhandari Vs Stove Kraft Private Limited & 4 Ors	Mr. R Subramaniam Raja Mr. T.K.Bhaskar	Ms. Rajashree-R1& R2 Mr. Anant Merathia- R4 Mr. S Aravindan- R5
22	Comp App (AT) (CH) (Ins) 60/2023 For Stay IA No. 224/2023	Bank of India Vs Jayasree.M Liquidator, M/s Vasan Construction Company Pvt. Ltd. & Anr	Mr.R Umasuthan	Mr. B Dhanaraj
23	TA (AT) No. 76/2021 (CA (AT) No. 122/2018) For Directions IA No. 345/2023 Additional docs. IA No.338/2023	S.K. Bigstar Foods Limited & 8 Ors Vs TM Food Processing Ltd & 25 Ors  <b>WITH</b>	Mr. G Ramakrishna Prasad	Mr. Sandeep Kumar Ambalavanan- R1- R9
24	TA (AT) 77/2021 (CA (AT) No. 163/2018) Additional docs IA No. 346/2023	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd. & 21 Ors  <b>WITH</b>	M/s R Antony Roche Kamal	Mr. Sandeep Kumar Ambalavanan R1-R9

25	TA (AT) No. 78/2021 (CA (AT) No.210/2018) Additional docs. IA No. 347/2023	Rayudu Nagabhusan & 17 Ors Vs SK Bigstar Foods Limited & 22 Ors  <b>WITH</b>	Mr. John Mathew	Mr. Sandeep Kumar Ambalavanan- R2- R10
26	TA (AT)No. 80/2021 (CA (AT) No. 211/2018) For Additional docs. IA No. 364/2023	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Limited & 22 Ors	Mr. Deepak Kumar	Mr. Sandeep Kumar Ambalavanan- R2- R10
27	Comp App (AT) (CH) (Ins) No.207/2022 For Stay IA No. 454/2022 For Substitution IA No. 622/2023	Mr.Chinna Rao & 3 Ors Vs. V Venkata Sivakumar & 6 Ors	Mr. Keerthikiran Murali	Mr. Venkata Sivakumar Mr. J Manivannan
28	Comp App (AT) (CH) (Ins) No. 422/2022 For Condone Delay IA No.1092/2022 For Stay IA No. 1043/2022 For Exemption IA No. 1044/2022	Devas Engineering Systems Pvt. Ltd. Vs Union Bank of India Ltd. & Anr	Ms. S Shanmitha	Mr. Adhivarahan
29	Comp App (AT) (CH) (Ins) No. 282/2021 For Stay IA No. 605/2021 To Dispense With IA No. 606/2021	Yashica Electronics Pvt Ltd Vs S Kamaraj, RP of M/s Yashica Electronics Pvt. Ltd	Mr. KM Anand	Mr. R Sadasivan
30	Comp App (AT) (CH) (Ins) No. 191/2022	Mr. S Viswanathan Vs Canara Bank  <b>WITH</b>	Mr. CSK Sathish Mr. M Vinoth	Mr. ML Ganesh
31	Comp App (AT) (CH) (Ins) No. 231/2022 For Stay IA No. 496/2022	Mr. S Viswanathan Vs Canara Bank	Mr. CSK Sathish Mr. M Vinoth	Mr. ML Ganesh
32	Comp App (AT) (CH) (Ins) No. 84/2023 For Stay IA No. 302/2023 For Directions IA No. 304/2023	Union Bank of India Vs Resolution Applicant of M/s Bheema Cements Limited Consortium of Fortuna Engg. Tech and Structural (India) Pvt. Ltd.	Mr. Varun Srinivasan	M/s Ravi Rajagopalan & Associates- R2 Mr. V V Sivakumar- R3
33	TA No. 166/2021 (Comp App (AT) (Ins) No. 122/2020)	M. G A Abhimanyu Raja Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran- R1

34	Comp App (AT) (CH) (Ins) No.333/2022	J. Mohan Babu Vs Ramya Outsourcing Solutions Pvt. Ltd.	Mr. Rohan Rajasekaran	Mr. Sankar Varadharajan
35	Comp App (AT) (CH) (Ins) No. 85/2022 For Exemption IA No. 176/2022 For Stay IA No. 177/2022 For Urgent Hearing IA No. 178/2022	S Senthil Kumar Vs State Bank of India & Anr	Mr. K. Moorthy	Mr. K. Chandrasekaran
36	Comp App (AT) (CH) (Ins) No.204/2021 For Directions IA No. 410/2021 To adv. Hg. IA No. 312/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd.  <b>WITH</b>	Mr. T Ravichandran	Mr. Thriyambak J Kannan
37	Comp App (AT) (CH) (Ins) No.216/2021 For Directions IA No. 435/2021	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr. T Ravichandran	Mr. Thriyambak J Kannan

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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